

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.1083**

**TO BE ANSWERED ON THE 22ND NOVEMBER, 2016/ AGRAHAYANA 1, 1938
(SAKA)**

PACKAGE FOR DISPLACED PERSONS FROM POK

1083. SHRI ASADUDDIN OWAISI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has announced a package of Rs. 2000 crores for the people displaced from Pakistan occupied Kashmir (PoK);

(b) if so, the details thereof;

(c) the number of such families identified by the Government so far living in the country;

(d) the total compensation being paid by the Government to each family and the manner in which the assistance is likely to be provided;

(e) whether the Government also proposes to call those families on Pravasi Bharatiya Diwas; and

(f) if so, the details thereof and the extent to which this stand of the Government is likely to defeat Pakistani propaganda on Kashmir?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (f): As a part of the Prime Minister's Development Package for Jammu & Kashmir – 2015 announced on 07.11.2015, the Central

Government proposes for final settlement of Central Assistance of Rs.2000 crore for 36,384 identified displaced families from Pakistan occupied Jammu and Kashmir (PoJK) and /Chhamb to enable them maintain their livelihood on a sustainable basis. The amount to be released to the State Government of Jammu & Kashmir will be disbursed to eligible families through Direct Benefit Transfer ((DBT). The package is for displaced families from Pakistan occupied Jammu & Kashmir (PoJk) and Chhamb, who are citizens of India.
